

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

(18)

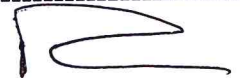
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/417/ (IB)/2017
NAME OF THE PETITIONER(S) : ILE CO.
NAME OF THE RESPONDENT(S) : ARVIND REMEDIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

For. Pet- B. Balachander For. A. Rajasekaran
98415-89809



ORDER

Counsel for Petitioner present and submitted that he has already complied with the provision of section 9(3)(b) and (c) of I&B Code, 2016 on 13.07.2017 and prayed for time to send a private notice to the Respondent. At request, time is enlarged with the direction to send a private notice to the Respondent along with the copy of the petition and file proof of effecting service thereon by filing an affidavit before the next date of hearing. Put up on **18.08.2017 at 10.30 A.M.**

S. Vijayaraghavan

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)